

NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH  
CHENNAI

7

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 28/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL  
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :  
PETITION NUMBER : TCP/17/ (IB)/2017  
NAME OF THE PETITIONER(S) : S. SIVAKUMAR  
NAME OF THE RESPONDENT(S) : TRINGAPPS RESEARCH LABS PVT LTD  
UNDER SECTION : 433(e) (f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

P.B. Balasubramanian

Counsel for Petitioner

*[Signature]*

*[Signature]*  
Counsel

Respondent

*[Signature]*

*[Signature]*

**ORDER**

Counsel for both the parties present. Counsel for the Respondent prayed for time for filing counter. At request, time is enlarged, with a direction to file counter within 7 days. The matter is posted for arguments. Put up on 8.8.2017 at 10.30.A.M.

*[Signature]*

(S. Vijayaraghavan)  
Member (Technical)  
PAM

*[Signature]*  
(Ch. Md. Sharief Tariq)  
Member (Judicial)